

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.10.2025

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 16.10.2025 was not taken up. The next date of Hearing in the matter is **03.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 987 & 988 of 2025 & I.A. No. 4846 of 2025	Maximal Infrastructure Pvt. Ltd. Vs. Ganga Ram Agarwal, RP	Nitesh Jain	Aditya Gauri

By order of Hon'ble Chairperson
-Sd/-
Registrar